

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd Floor, Chanderlok Building, 36, Janpath
New Delhi - 110001

F. No.L-1/249/2019-CERC

Dated:8.6.2020

NOTICE

The following petitions filed by the transmission licensees for determination of tariff are proposed to be listed for hearing before the Commission in the next few months. These petitions are available on the website of the concerned petitioner and a copy of the same has also been served by the petitioners on all the concerned beneficiaries/respondents. Further, a copy of the petitions, available on the Commission's e-filing portal, can be accessed by all the beneficiaries/respondents registered with the Commission's e-filing portal. The beneficiaries/respondents may file their reply in the concerned petitions by 3.7.2020 and the petitioners may file the rejoinder, if any, within ten days from the receipt of the reply. All the parties are requested to comply with the above directions within the specified timeline to facilitate expeditious disposal of the petitions.

Sl. No.	Petition No.	Petitioner	Region	Subject
1.	465/TT/2020	PGCIL	ER	Revision of Transmission Tariff for 2004-09 tariff block & 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset-I:- combined assets of Ckt-I &Ckt-II (Asset-II) of 400 kV Teesta (Stage-V) Siliguri transmission line, Asset-II:- 315 MVA400/220 kV ICT-II at Baripada Sub-station along with associated bays and Asset-III:- Shifting of 50 MVAR Reactor from Rengali to Baripada under Transmission system associated with Teesta (Stage-V) HEP in Eastern Region.
2.	447/TT/2020	PGCIL	WR	Transmission System Strengthening associated with Mundra UMPP (Part-A) in Western Region
3.	463/TT/2020	PTCUL	NR	Tariff in respect of PTCUL owned transmission lines/system connecting with other states and intervening transmission lines incidental to inter-State transmission of electricity as per the Central Electricity Regulatory Commissions order dated 14.3.2012 in Petition No.15/Suo-Motu/2012, for inclusion in POC charges as provided in the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 in accordance with Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for tariff block 2019-24 period and Regulation 86 of CERC (Conduct of Business) Regulations, 1999.

4.	460/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Thermal Powertech Corporation India Ltd. Switchyard to Nellore Pooling Station 400 kV D/C (quad) Line along with associated bay extensions at Nellore Pooling Station under Transmission System for connectivity of Thermal Powertech Corporation India Ltd in Southern Region
5.	462/TT/2020	PGCIL	ER	Determination of Transmission Tariff from DOCO to 31.03.2019 for Assets (04 nos) under Eastern Region Strengthening Scheme V (ERSS-V) in Eastern Region.
6.	461/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Transmission assets NLC-Karaikal 230 kV D/C Line (through LILO of the 230 kV Neyveli-Bahour S/C line at Karaikal) under NLC-Karaikal 230 kV D/C line in Southern Region.
7.	314/TT/2020	PGCIL	NR	Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset-I: 400 KV D/C Rihand-Allahabad, Allahabad-Mainpuri and Mainpuri-Ballabgarh transmission line with associated bays, Asset-II: ICT-I at Patiala sub-station, LILO of one circuit of Nalagarh-Hissar transmission line at Kaithal, 400 KV S/C Patiala-Malerkotla transmission and ICT-III at Abdullapur sub-station with associated bays, Asset-III: ICT-I and II at Kaithal and 4 no 220 kV line bays at Kaithal sub-station, Asset-IV: ICT-II at Patiala sub station and LILO of one circuit (400 kV) of Nalagarh-Hissar transmission line at Patiala sub-station with associated bays, Asset-V: 315 MVA, 400/220 kV ICT-I and ICT-II along with associated bays and 4 nos 220 kV line bays at Mainpuri sub-station, Asset-VI: 400 kV S/C Dadri-Panipat transmission line with associated bays and Asset-VII: 2 nos. of 220 kV bays at Abdullapur sub-station under transmission system associated with Rihand Stage-II in Northern Region.
8.	458/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for 400/220kV, 500 MVA ICT-III alongwith 400kV AIS bay & 220kV GIS bay at Gaya Sub-station under Eastern Region Strengthening Scheme XVII- Part- B in Eastern Region
9.	305/TT/2020	HPPTCL	NR	Multi-Year Tariff Petition for 3rd Control Period from FY 2019-20 to FY 2023-24 and True-up for 2nd Control Period from FY 2014-15 to FY 2018-19
10.	464/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and(ii) Determination of

				Transmission tariff for 2019-24 tariff block For Combined Assets of Transmission System associated with Koteshwar HEP in Northern Region
11.	459/TT/2020	PGCIL	NR	Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Asset-I: Replacement of 1x315 MVA, 400/220 kV ICT with 1x500 MVA, 400/220 kV ICT at 400 /220KV Lucknow S/S under Transmission System for Northern Region System Strengthening Scheme-XL in Northern Region
12.	479/TT/2020	PGCIL	SR	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Asset (a) 400 kV Jeypore- Gazuwaka transmission line along with associated bays; and Asset (b) 500 MW HVDC back to back stations at Gazuwaka under Gazuwaka HVDC back to back project in Southern Region.
13.	480/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Transmission System associated with Neyveli Lignite Corporation II (NLC-II) Expansion Project in Southern Region (DOCO 01.01.2010)
14.	289/TT/2020	PGCIL	NR	Revision of Transmission Tariff for 2004 09 tariff block, 2009 14 tariff block Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For (a) 400 kV D/C Dulhasti Kishenpur Transmission Line with associated bays (b) 400 kV Kishenpur Wagoora Transmission Line along with associated bays at Kishenpur and Wagoora Sub-Station and (c) ICTs at Kishenpur under Dulhasti Transmission System in Northern Region
15.	306/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Assets under Eastern Region Strengthening Scheme XVII Part A (ERSS-XVII Part-A) in Eastern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999
16.	315/TT/2020	PGCIL	NER	Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For ATS of Kopili-Khandong (additional transmission Gohpur-Itanagar) in North Eastern Region
17.	481/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset 1: 300 MVAR STATCOM at 400kV

				Aurangabad substation, Asset 2: 200 MVAR STATCOM at 400kV Gwalior Substation, Asset 3: 300 MVAR STATCOM at 400kV Satna substation and Asset 4: 300 MVAR STATCOM at 400kV Solapur substation under Installation of STATCOMs in Western Region.
18.	448/TT/2020	PGCIL	ER	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For 400 kV Jeypore -Talcher Transmission system in Eastern Region
19.	470/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission system associated with URI Hydroelectric project (4 120 MW) in Northern Region.
20.	471/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of Asset-I: 220kV Kishanganga - Amargarh D/C line on M/C tower under the scheme Transmission system associated with Kishanganga HEP in Northern Region
21.	310/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for the assets of Transmission System for Phase-1 Generation projects in Orissa Part-B
22.	309/TT/2020	PGCIL	WR	Truing up of Charges for the period 2014-19 block. Fees and Charges for the period 2019-24 block for Unified Load Despatch and Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Western Region
23.	316/TT/2020	PGCIL	WR	Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Kakrapar Transmission System in Western Region .
24.	325/TT/2020	PGCIL	WR	Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Kawas Transmission System in Western Region.
25.	326/TT/2020	PGCIL	WR	Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Korba-Budhipadar Transmission System in Western Region
26.	317/TT/2020	PGCIL	WR	Revision of Transmission Tariff for 2001-04

				tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Korba Transmission System in Western Region
27.	311/TT/2020	PGCIL	WR	Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Vindhyachal Stage I Additional Transmission System in Western Region.
28.	320/TT/2020	PGCIL	NR	Revision of Transmission Tariff for 2001 04 tariff block 2004 09 tariff block 2009 14 tariff block Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Assets under NathpaJhakri Transmission System in Northern Region
29.	290/TT/2020	PGCIL	NR/ER	Revision of Transmission Tariff for 2004 09 tariff block 2009 14 tariff block Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Assets under Transmission System associated with TALA HEP East North Inter connector and Northern Region Transmission System, an inter regional asset between Northern Region and Eastern Region
30.	473/TT/2020	PGCIL	SR	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Transmission System associated with Ramagundam STPP including ICT at Khammam and Reactor at Gazuwaka under CTP Augmentation in Southern Region
31.	327/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset A1 : 400/220 kV, 1*315 MVA Transformer at Mapusa (ICT III) substation alongwith 2 nos. 220 kV line bays, Asset B1 :400/220 kV 1X500 MVA Transformer at Navsari Substation, Asset B2(a): 1 no. 400kV line bays at 765/400 kV Indore substation , Asset B2(b) : 1 no. 400kV line bays at 765/400 kV Indore substation and Asset B3: 2 nos. 220 kV line bays at 400/220 kV Pirana substation under Augmentation of Transformer and Bays in Western Region.
32.	323/TT/2020	PGCIL	ER	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For 400 kV Transmission system associated Farakka-I & II STPS in Eastern Region

33.	455/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Asset 1 LILO of both circuits of Bamnauli-Samaypur 400kV line at Tughlakabad along with associated bays Asset 2 400/220 kV, 2x500 MVA ICT-I and II at 400 /220 kV GIS at TughlakabadSub-station along with associated bays & 400kV, 125 MVAR Bus reactor at GIS TughlakabadSub-station along with associated bays Asset 3 400/220 kV, 500 MVA ICT-III at 400 /220 kV GIS at Tughlakabad Sub-station along with associated bays and Asset 4 400/220 kV, 500 MVA ICT-IV at 400 /220 kV GIS at Tughlakabad Substation along with associated bays under Creation of 400/220 kV Substations in NCT of Delhi during 12th plan period (Part B1) in Northern Region
34.	449/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block in respect of combined asset under Transmission System associated with Rampur HEP
35.	405/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset-A1 : 765 kV Line bay & 3x80 MVAR line reactor at 765 kV Vadodara GIS for Vadodara-Dhule transmission line(IPTC) (covered in petition 66/TT/2015) and Asset-B1 : 765 kV line Bays &3*80 MVAR Switchable line Reactor at 765 kV Jabalpur Pooling Substation (for 765 kV S/C Jabalpur-Bhopal line), Asset-B2:765 kV Line BAYS & 3*80 MVAR line reactor at 765 kV Indore S/S(for 765 kV S/C Bhopal-Indore line) and Asset-B3: Extension of 765 kV Aurangabad substation for 765 kV S/C line bay (covered in petition 227/TT/2014) under Line bays and Reactor Provisions at POWERGRID Sub-stations associated with System Strengthening for Western Region.
36.	312/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block andDetermination of Transmission tariff for 2019-24 tariff block for Asset-I: 400 kV D/C Lara STPS I to Raigarh (Kotra) PS Transmission Line along with associated bays at Raigarh (Kotra) PS and Asset-II: 400 kV D/C (Quad) Lara STPS-I Champa Line along with associated bays at Champa Pooling Station under Transmission System associated with Lara STPS I (2x800 MW) Generation Project of NTPC in Western Region
37.	468/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019

				24 tariff block For Asset I 400/220 kV Ludhiana Sub-station: (+) 600 MVAR / (-) 400 MVAR Asset II 400/220 kV Kankroli Sub-station: (+) 400 MVAR/(-) 300 MVAR SVC (DOCO 25.12.2016) Asset III 400/220 kV New Wanpoh Sub-station: (+) 300 MVAR / (-) 200 MVAR SVC) under Static VAR Compensator (SVCs) in Northern region
38.	322/TT/2020	PGCIL	SR	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for 50MVAR Reactor alongwith associated equipment at Chandrapur Substation
39.	321/TT/2020	PGCIL	WR	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For combined assets of 400 kV Vindhyachal-Korba S/C transmission line (Asset-I), 400 kV Itarsi-Indore S/C transmission line-1 (Asset-II), 400 kV Vindhyachal-Jabalpur D/C transmission line-1 (Asset-III), 400 kV Jabalpur-Itarsi D/C transmission line-1 (Asset-IV), and 400 kV Indore-Asoj S/C transmission line-2 (Asset-V) under Vindhyachal Stage-I transmission system in Western Region (DOCO 01.04.1992).
40.	413/TT/2020	PGCIL	SR	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For a) 220kV D/C Kayamkulam-Edmon Transmisison Line and b0 220kV D/C Kayamkulam-Pallom transmission line with associated bays under Kayamkulam transmission System in Southern Region
41.	353/TT/2020	PGCIL	SR/WR	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Ramagundam-Hyderabad 400 kV S/C line-2 and Bhadrawati (Chandrapur) HVDC back to back station (2x500 MW) in Southern Region and Western Region
42.	375/TT/2020	PGCIL	ER/WR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Assets under East Coast Energy Pvt. Ltd. And NCC Power Projects Ltd. LTOA Generation Projects in Srikakulam Area Part-B in Eastern and Western Region
43.	303/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For

				Asset A 400 kV D/C (Quad) Vadodara Asoj Transmission Line along with associated bays at Asoj (GETCO S/S) Asset B1 400kV Bay at Vadodara GIS for 400kV D/C Vadodara Asojckt 1 Asset B2 400kV Bay at Vadodara GIS for 400kV D/C Vadodara Asojckt 2 Asset C1 765kV 240MVAR Switchable Line reactor of Ckt I of 765kV D/C Aurangabad Padghe Line charged as Bus reactor at Aurangabad Substation, Asset C2 765kV 240MVAR Switchable Line reactor of Ckt-II of 765kV D/C Aurangabad Padghe Line charged as Bus reactor at Aurangabad Substation Asset D Aurangabad Padghe 765kV D/C Line & Padghe()Padghe/Kudus(MSETCL) 400kV D/C Quad line alongwith associated bays and Establishment of 765/400kV 2x1500 MVA Padghe GIS SS under System Strengthening in North/West Part of WR for IPP Projects in Chattisgarh (IPP E)
44.	482/TT/2020	DVC	SR	Tariff Petition for Existing Transmission & Distribution System (as on 31.03.2014): True-up for the period 2014-19 and Determination of Tariff for 2019-24
45.	358/TT/2020	PGCIL	NR / WR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Transmission assets under Transmission system for development of pooling station in Northern part of West Bengal and transfer of power from Bhutan to NR/WR
46.	355/TT/2020	PGCIL	NR/ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block in respect of Combined Asset consisting of: Asset A: 400/220 kV, 315 MVA ICT-I at Fatehpur extension (DOCO: 01.01.2012), 400/220 kV, 315 MVA ICT-II at Fatehpur Extension (DOCO: 01.01.2012), LILO of Singhrauli-Kanpur at Fatehpur (DOCO: 01.02.2012), LILO of Fathepur (UPPCL) - Kanpur (UPPCL) 220 kV D/C line at Fatehpur (DOCO: 01.01.2012, LILO of Allahabad-Kanpur 400 kV S/C Line at Fatehpur (DOCO: 01.01.2012), 765 kV Sasaram-Fatehpur S/C Transmission Line (DOCO: 01.04.2012), LILO of Ckt-I 220 kV D/C Dehri-Bodhgaya at Gaya Substation and associated 220 kV Line bays (DOCO: 01.02.2012), LILO of Ckt-II 220 kV D/C Dehri-Bodhgaya at Gaya Substation and associated 220 kV Line bays (DOCO: 01.04.2012), 315 MVA 400/220 kV ICT-I at Gaya Extension (DOCO: 01.02.2012), 315 MVA 400/220 kV ICT-II at Gaya Extension (DOCO: 01.02.2012), 765 kV S/C Fatehpur-Agra Transmission Line (DOCO: 01.06.2012), Asset B: 400kV D/C Maithan (RB) Ranchi(PG) Transmisison line and associated bays at Ranchi Substation (DOCO : 01.01.2012), Asset C: 400kV D/C Maithan

				(RB) Mejia Transmisison line (DOCO : 01.12.2011), Asset D: One Ckt of 400 kV D/C Biharsharif Sasaram transmission line (Ckt III) and Part of Ckt IV of 400 kV D/C Biharsharif Sasaram transmission line Charged as Biharsharif Gaya line (DOCO : 01.02.2012), Asset E: Part of another ckt of 400 kV D/C Biharsharif Sasaram transmission line (Ckt IV) Charged as Sasaram - Balia line (DOCO: 01.03.2012), Asset F: 400 kV D/C Maithon- Koderma (part of Koderma TPS - Gaya) (QUAD) Transmission line(DOCO:01.02.2013), Asset G: Balance portion of 400 kV D/C Kodarma Gaya TL CKT II including multi circuit (DOCO:08.09.2014), Asset H: Balance portion of 400 kV D/C Kodarma Gaya TL CKT I including multi circuit (DOCO:30.12.2014), Asset I: 400 kV D/C Bokaro TPS Extension Kodarma TPS line and PLCC Equipment for Kodarma TPS Bokaro TPS line (DOCO:28.12.2014) under Supplementary Transmission System associated with DVC and Maithon Right Bank Project in Eastern and Northern Regions.
47.	328/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For assets under Common Transmission Scheme associated with ISGS in nagapattinam Cuddalore area of Tamil Nadu part A1(a) in Southern Region
48.	359/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Combined Assets consisting of Asset 1 80 MVAR Bus Reactor at Kaithal Sub Station Asset 2 LILO of both circuits of 400 kV D/C (QUAD) Meerut Kaithal 400 KV D/C TL and associated bays at Bagpat GIS S/s, 125 MVAR Bus Reactor at Bagpat GIS S/Stn& 500 MVA 400/220 kV ICT I at Bagpat GIS S/stn along with 1 nos. 220 kV line bays Asset 3 500 MVA 400/220 kV ICT-II at Bagpat GIS S/stn along with associated bays, Asset 4 2 No. 220 kV Line bays associated with Bagpat GIS Asset 5 One No. 220 kV line Bays (205 no. Bay) associated with Baghpat GIS Substation Asset 6 One No. 220 kV line Bays (210 no. Bay) associated with Baghpat GIS Substation Asset 7 One No. 220 kV line Bays (206 no. Bay) associated with Baghpat GIS Substation , Asset 8 One No. 220 kV line Bays (207 no. Bay) associated with Baghpat GIS Substation, Asset 9 One No. 220 kV line Bays (212 no. Bay) associated with Baghpat GIS Substation under Northern Region System Strengthening Scheme XIX in Northern Region
49.	357/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014-19

				tariff block and Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Transmission System for Ultra mega Solar Power Park at Tumkur (Pavagada), Karnataka-Phase-I
50.	348/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for Asset I LILO of Dehar-Bhiwani 400 kV S/C Line at Rajpura Sub-Station , Asset-II: LILO of Dehar-Panipat 400 kV S/C Line at Panhckula Sub-Station , Asset-III: Extensionof Chamera 400/220KV Pooling Substation (GIS)- 01 no. of 220 KV line bay ,Asset-IV: 400 kV Anta Bay at Kota Sub-Station for 400 kV S/C Anta-Kota Line (Line owned by RVPNL) associated with Northern Region System Strengthening Scheme-XXVII
51.	377/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block in respect of assets of combined assets under Bus Reactors In Northern Region (PHASE-II)
52.	356/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset 1 : Combined Assets of WRSS - II Set A (Part 1), Asset 2 : Combined Assets of WRSS - II Set A (Part 2), Asset 3 : Combined Assets of WRSS - II Set B, Asset 4 : Combined Assets of WRSS - II Set C, Asset 5 : Combined Assets of WRSS - II Set D (Part 1), Asset 6 : Combined Assets of WRSS - II Set D (Part 2) under Western Regional System Strengthening Scheme II.
53.	475/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Asset-I: 400 kV D/C (Quard) Circuit-I of Dehradun- Abdullahpur transmission line along with associated bays at Dehradun and Abdullahpur Substation (DOCO 31.3.2018) , Asset-II: 400 kV D/C (Quard) Circuit-II of Dehradun- Abdullahpur transmission line along with associated bays at Dehradun and Abdullahpur Substation (DOCO 1.4.2018) , Asset-III: 400kV D/C(Quard) Dulhasti-Kishenpur single circuit strung along with associated bays at kishenpur (DOCO 23.1.2018) ,Asset-IV: Two nos. of 63 MVAR 400kV Line Reactor Balia (PG) Sub-station (Extn) (DOCO 1.2.2014) under Northern region system strengthening scheme-XXIV in northern region.
54.	354/TT/2020	PGCIL	WR	Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff blockTruing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff blockFor Vindhyachal Stage-II

				Transmission System in Western Region
55.	318/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Transmission system associated with common system associated with Coastal Energen Private Limited and Ind-Bharat Power (Madras) Limited LTOA generation projects in Tuticorin area- Part-B in Southern Region.
56.	466/TT/2020	DVC	ER	'NON-ISTS lines carrying ISTS Power': True-Up Tariff Petition For 2014-19 And Tariff Petition For 2019-24 For 400 Kv Transmission Lines Of Dvc Declared As 'Non-Ists Lines Carrying Ists Power -By ERPC'
57.	349/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For assets under Transmission System for IPP Generation Projects in Madhya Pradesh and Chhattisgarh.
58.	350/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset A1 : 400 kV, 125 MVAR bus reactor at Raipur Sub-station, Asset A2 : 400 kV, 125 MVAR bus reactor at Seoni Substation, Asset A3: 400 kV, 63 MVAR line reactor at Raipur sub-station (covered in petition no. 117/TT/2014), Asset B1 : 1x125 MVAR Bus Reactor at 400 kV Damoh Sub-station, Asset B2 : 1x125 MVAR Bus Reactor at 400 kV Bachau Sub-station Asset B3 : 1x125 MVAR Bus Reactor at 400 kV Pirana Sub-station , Asset B4 : 1x125 MVAR Bus Reactor-1 at 400 kV Itarsi Sub-station, Asset B5 : 1x125 MVAR Bus Reactor-2 at 400 kV Itarsi Sub-station, Asset B6 : 1x125 MVAR Bus Reactor at 400 kV Gwalior Sub-station (covered in petition no. 242/TT/2014), Asset C1 : 400 kV, 1 x 125 MVAR Bus Reactor at Parli Sub-station, Asset C2 : Conversion of 50 MVAR Line Reactor (4 nos.) into switchable Line Reactors at 400/200 kV Pune Sub-station (covered in petition no. 399/TT/2014) under Installation of Reactors (Part-II) in Western Region in Western Region
59.	360/TT/2020	PGCIL	SR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Transmission assets under Transmission System for Ultra Mega Solar Park in Anantpur District, Andhra Pradesh - Part A (Phase-I)
60.	467/TT/2020	PGCIL	WR	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For combined assets of i) 400 kV Gandhar-Padges/C transmission line with associated

				bays and 400 kV Gandhar-Gandhar S/C transmission line and ii) 220 kV Gandhar-Bharuch D/C transmission line with associated bays and 400 kV Gandhar-Dehgam D/C transmission line with sub-station at Dehgam associated with Gandhar Gas Power Station (Stage-I) in Western Region
61.	308/TT/2020	NETC	ER	determination of Transmission Tariff for 2019-24 Tariff Block for Asset I:400kV D/C Platana-Silchar Twin Moose Conductor Transmission line- 247.30 km (DOCO: 01.09.2012) Asset II: 400 kV D/C Silchar- Byrnihat (one circuit on D/C towers) Twin Moose Conductor Transmission Line- 214.41 km (DOCO: 01.03.2013) Asset III: 400 kV D/C Byrnihat-Bongaigaon (one circuit on D/C towers) Twin Moose Conductor Transmission Line- 201 km (DOCO: 22.02.2015) Asset IV: 400 kV D/C Silchar- Azara (one circuit on D/C towers) Twin Moose Conductor Transmission Line-256.41 km (DOCO: 27.07.2014) Asset V: 400 kV D/C Azara-Bongaigaon (one circuit on D/C towers) Twin Moose Conductor Transmission Line-159 km (DOCO: 16.01.2015)
62.	313/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for combined asset under Transmission System Strengthening in Western region for IPPs in Chattisgarh (IPP-D)
63.	371/TT/2020	PGCIL	NR	Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff blockTruing up of Transmission tariff for 2014-19 tariff block andDetermination of Transmission tariff for 2019-24 tariff block For Asset-I:- LILO of 220 kV Tanakpur-Bareilly Transmission Line (Ckt-II) at Sitarganj along with associated bays (DOCO: 01.03.2009), Asset-II:- 220/132, 100 MVA ICT-I at Sitarganj along with associated bays (DOCO: 01.03.2009), Asset-III:- 220/132, 100 MVA ICT-II at Sitarganj along with associated bays (DOCO: 01.08.2009), Asset-IV:- 220/132, 100 MVA ICT-I at Pithoragarh along with associated bays (DOCO: 01.09.2010), Asset-V:- 220/132, 100 MVA ICT-II at Pithoragarh along with associated bays (DOCO: 01.12.2010), Asset-VI:- LILO of one circuit of Dhauliganga- Bareilly Transmission Line at Pithoragarh along with associated bays (DOCO: 01.08.2010) associated with System Strengthening Scheme in Uttaranchal in Northern Region.
64.	370/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset 1 : Combined Assets at Raigarh substation comprising of 1a) 765KV D/C Raigarh PS (Kotra)-Raigarh PS (Tamnar)

				<p>Transmission line alongwith associated bays 1b) 765/400kV, 1500MVA, ICT-1 at Raigarh pooling station (near Tamnar) along with associated bays,1c) 765 KV, 240MVA, Bus reactor at Raigarh pooling station (near Tamnar) along with associated bays, 1d) 765/400KV, 1500MVA ICT-2 at Raigarh pooling station (near Tamnar) along with associated bays, 1e) 765/400KV, 1500MVA ICT-3 at Raigarh pooling station (near Tamnar) along with associated bays. Asset 2a : 765KV D/C Champa Pooling Station-Raipur Pooling Station Transmission Line alongwith associated bays at Raipur PS only, Asset 2b: Bay Extension, at 765kV Raipur Pooling Station with Line shunt reactor for 765kV Champa-1 Line Bay - Charged as Bus Reactor, Asset 3a: 765KV S/C Champa Pooling Station-Dharamjaygarh SS TL & Bays at Dharamjaygarh SS Only, Asset 3b: Raigarh PS (near Kotra) - Champa PS 765 kV S/C T/L along with associated bays & One no. bay at Champa PS for One ckt. of Champa PS - Raipur PS 765 kV D/C T/L, Asset 3c: 765/400 kV 1500 MVA ICT-1 along with associated bays at Champa PS, Asset 3d: 1500 MVA, 765/400 kV Auto Transformer-2 alongwith associated bays at Champa, Asset 3e: 765 kV, 3 x 80 MVA Bus Reactor alongwith associated bays at Champa PS, Asset 3f : 400 kV, 80 MVA Bus Reactors alongwith associated bays at Champa PS, Asset 3g: 765/400 kV 1500 MVA ICT-3 & ICT4 along with associated bays at Champa PS, Asset 3h: 765/400 kV 1500 MVA ICT-5 along with associated bays at Champa PS, Asset 3i: 765/400 kV 1500 MVA ICT-6 along with associated bays at Champa PS, Asset 3j: one no. 765 kV Dharamjaygarh line bay for 765 kV S/C Champa PS - Dharamjaygarh S/S T/L at 765/400 kV Champa PS, Asset 3k: One no. 765 kV bay at Champa for one ckt. of Champa PS - Raipur PS 765 kV D/C T/L under Establishment of pooling stations at Champa and Raigarh(near Tamnar) for IPP Generation projects in Chattisgarh (IPP-B).</p>
65.	382/TT/2020	PGCIL	NR / WR	For Assets under Transfer of Power from Generation Projects in Sikkim to NR / WR Part-B
66.	380/TT/2020	PGCIL	NR /WR	Truing up of Transmission tariff for 2009-14tariff block (ii)Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff blockFor System associated with North West Corridor Strengthening Scheme in both Western And Northern region consisting ofAsset-I: 765 kV S/C Gwalior-Agra transmission line Circuit-II along with 400 kV bays at Agra- Gwalior S/S Asset-II: 400 kV D/C Zerda-Kankroli line along with associated

				bays
67.	379/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block in respect of Combined Asset consisting of: Asset A1 80 MVAR line reactor of Barh-I Line (charged as bus reactor) at Gorakhpur Substation, Asset A2 80 MVAR line reactor of Barh-II Line (charged as bus reactor) at Gorakhpur Substation, Asset B Barh-II TPS-Gorakhpur 400 kV D/C (Quad) line alongwith 400 kV line bays at Gorakhpur Substation (excluding switchable line reactor), Asset C 125 MVAR Bus Reactor at Gorakhpur Substation Asset D Converting 2X80 MVAR Line Reactors at Gorakhpur end of 400 kV Barh Gorakhpur (Quad) transmission line to 2X80 MVAR Switchable Line Reactors under Immediate Evacuation System associated with Barh-II TPS in Northern Region
68.	378/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Asset-I: LILO of both circuits of 400 kV D/C Kishenpur Wagoora T/L along with bays at New Wanpoh&1 No. 315 MVA, 400/220kV ICT-I along with associated bays at New Wanpoh and 03 No. 220 kV Line Bays (DOCO: 01.10.2013), Asset-II: 400/220 KV 315 MVA ICT-II along with associated bays at New Wanpoh S/s (DOCO: 03.07.2014) , Asset-III: 400 KV 125 MVAR Bus Reactor along with associated bays (DOCO: 16.06.2014) Asset-IV: 400 kV D/C Kishenpur-New Wanpoh Line alongwith associated bays at both ends (DOCO:31.07.2017) associated with Northern Region System Strengthening Scheme-XVI
69.	406/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for the assets of Transmission System associated with Sasan Ultra Mega Power Project (UMPP)
70.	381/TT/2020	PGCIL	NR	Truing up of Annual Fees and Charges for 2014 19 tariff block and Determination of Fees and Charges for the period 2019- 24 tariff blockin respect of Combined Assets consist ofAsset I 1099.803 km of fiber optic communication system in lieu of existing microwave, Asset II 1628.966 km of fiber optic communication system in lieu of existing micirwave, Asset III 493.064 km of fiber optic communication system in lieu of existing Microwave, Asset IV 530.621 km of fiber optic communication system in lieu of existing microwave under the scheme Fibre Optic Communication System in lieu of existing Unified Load Despatch and Communication (ULDC) Microwave Links in Northern

				Region And Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Fibre Optic communication system (847.124 km) in lieu of existing Unified Load Despatch and Communication(ULDC) Microwave links in Northern region
71.	383/TT/2020	PGCIL	NR/ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Combined Assets consisting of Asset-I: 1 315 MVA, 400/220kV transformer at Nalagarh (DOCO: 01.11.2013), Asset-II: 1315 MVA, 400/220 kV transformer at Abdullahpur (DOCO: 01.11.2013), Asset III: 1500 MVA, 400/220kV transformer at Amritsar (DOCO: 01.10.2013), Asset IV: 4105 MVA, 400/220kV single phase transformers at Kishenpur (DOCO: 01.03.2014) associated with Augmentation of Transformation capacity (Part-I) in Northern & Eastern Region
72.	324/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2009-14 tariff block, Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For URI-II HEP Transmission System in Northern Region Consisting of: Asset-1: 400 kV S/C Uri-I-Uri-II interconnector transmission line along with bays at NHPC; Asset-2: 400 kV S/C Uri-II-Wagoora Transmission line along with Bays at Wagoora Sub-station Asset-3: 400 kV 80 MVAR Bus reactor at Kishenpur Sub-station.
73.	476/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014 19 tariff block and Determination of transmission tariff for 2019 24 tariff block in respect of Asset-I Combined Assets of (1) 400 kV D/C Ajmer (New) Ajmer (RVPN) TL along with associated bays at both ends (2) 400 kV, 125 MVAR Bus Rector along with associated bay at Ajmer (New) Sub-station (3) 765/400 kV, 3X500 MVA ICT I along with associated bays at Ajmer (New) Sub-station (4) 400 kV D/C Chittorgarh (New)-Chittorgarh (RVPN) TL along with associated bays at both ends (5) 765 kV, 240 MVAR Bus Reactor along with associated bay at Chittorgarh (New) Sub-station (6) 400 kV, 125 MVAR Bus Reactor along with associated bay at Chittorgarh (New) Sub-station (7) 765/400 kV, 3X500 MVA ICT-I along with associated bays at Chittorgarh (New) Sub-station (8) 765/400 kV, 3X500 MVA ICT II along with associated bays at Chittorgarh (New) Asset II Combined Assets of (1) 765 kV 240 MVAR Bus Rector along with associated bay at Ajmer (New) Sub-station (2) 765/400 kV 3X500 MVA ICT-II along with associated bays at Ajmer (New) Sub-station Asset III 2X400 kV D/C(Quad) Tirunelveli Pooling Station-Tuticorin Pooling

				station line along with new 400/230KV (GIS) Tirunelveli Pooling Sub-station with 2X 125 MVAR 400 kV Bus reactors and associated bays at 400/230 kV Tuticorin Pooling station Asset-IV 2X500 MVA 400/230 kV transformers along with associated bays and equipment at new 400/230 kV (GIS) Tirunelveli Pooling Sub-station under Transmission System Associated with Green Energy Corridors Inter State Transmission Scheme (ISTS) Part A in Northern Region.
74.	474/TT/2020	PGCIL	ER	Truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block For Assets under Fibre Optic communication system under Expansion of Wideband Communication Network scheme in Eastern Region.
75.	472/TT/2020	PGCIL	NR	Truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of :Combined Asset-A: (A1)Associated bays of 765 kV S/C Lucknow-Bareilly transmission line including 380 MVAR switchable line reactor at Lucknow (New) and line reactor at Bareilly (New) sub-station, (A2):2nd Circuit of 400 kV D/C (Quad) Bareilly (New)-Bareilly (Old) transmission line with associated bays, and (A3) : 765/400 kV 1500 MVA ICT-I at Bareilly (New) Sub-station, along with associated bays, Asset-B: 765 kV, 3x80 MVAR Bus reactors at Bareilly (New) Sub-station, Asset-C: Associated bays of 1st circuit of 400 kV D/C (Quad) Bareilly (New)-Bareilly (Old) Transmission Line, Asset-D: 765/400 kV 1500 MVA ICT-II at Bareilly (New) Sub-station along with associated bays, Asset-E: 1st circuit of 400 kV D/C (Quad) Bareilly (New)-Kashipur (PTCUL) Transmission Line and associated bays, Asset-F: 2nd circuit of 400kV D/C (Quad) Bareilly (New)-Kashipur (PTCUL) Transmission Line and associated bays, Asset-G: 400kV D/C Kashipur-Roorkee line along with associated bays, Asset-H: 400kV D/C Roorkee-Saharanpur line along with associated bays, Asset-I: 125 MVAR Bus Reactor at Roorkee Sub-station, Asset-J: 765kV S/C Bareilly-Lucknow Transmission Line at 400kV level, Asset-K: One circuit of 400kV D/C Bareilly (New)-Bareilly (Existing) TL under Northern Region System Strengthening Scheme - XXI in Northern Region
76.	351/TT/2020	JPL	WR	Truing Up Transmission Tariff For 2014-19 Tariff Block And Transmission Tariff For 2019-24 Tariff Block For Asset I Lilo Of 400 Kv Dc Baspa-Naptha-Jhakri Transmission Line Asset II Karcham Wangtoo Abdullapur 400 Kv Dc Quad Transmission

				Line
77.	478/TT/2020	PTCUL	NR	Determination of tariff from anticipated DOCO to 31.03.2024 for 220kV Srinagar-Baramwari line [Point of Interconnection (of SingoliBhatwari HEP from the proposed Baramwari-Srinagar 220kV D/C line) to Khandukhal Srinagar Substation] under UITP Scheme (deemed ISTS) as per Central Electricity Regulatory Commissions order dated 31 January 2013 against Petition number 133/ MP/2012 for tariff block 2019-24 period.
78.	404/TT/2020	PGCIL	NR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for Asset-I: 1 X 500 MVA, 400/220 kV Transformer at Panchkula Sub-station, Asset-II: 1 X 500 MVA , 400/220 kV Transformer at Jalandhar Sub-station, Asset-III: 1 X 315 MVA, 400/220 kV Transformer at Samba Sub-station, Asset-IV: 400/220 kV, 3 x 105 MVA ICT along with associated bays at Hamirpur Sub-station, Asset-V: 220 kV, 2 nos. Line bays at Hamirpur Sub-station, Asset-VI: 220 kV, 2 nos. Line bays at Jalandhar Sub-station and Asset-VII: 1 x 500 MVA, 400/220 kV ICT-IV at GIS Gurgaon Sub-station under & Augmentation of Transformers in Northern Region-Part B& in Northern Region.
79.	372/TT/2020	PGCIL	ER	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Assets under Eastern Region Strengthening Scheme III (ERSS-III) in Eastern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.
80.	403/TT/2020	PGCIL	WR	Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for the assets under Transmission System associated with Mundra Ultra Mega Power Project
81.	276/TT/2020	Karnataka Power Transmission Corporation Limited (KPTCL)	SR	Approval under Regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Transmission Tariff, for Transmission Lines Connecting between Karnataka and other Neighbouring States (Natural Inter State Transmission Lines)
82.	252/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	NER	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Revision of Transmission Tariff for 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and

				(iii) Determination of Transmission tariff for 2019-24 tariff block For Transmission system associated with 132kV S/C NER Augmentation in North Eastern Region
83	272/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	NR	Approval under sub-section(4) of Section 28 of Electricity Act 2003 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Charges for 2014-19 tariff block and (ii) Fees and charges for 2019-24 tariff block For Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Northern Region.
84	270/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	WR	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For Asset 1 : 3x110 MVAR Line reactor for 765kV D/C Raipur PS - Wardha Line 1 Ckt#2 to be charged as Bus reactor at Wardha SS. Asset 2a : 765 KV 3X110 MVAR Bus Reactor at Wardha Sub-Station, Asset 2b: 3x110 MVAR Line Reactor for 765 kV D/C Raipur-Wardha Line 1 Ckt#1 charged as Bus Reactor at Wardha Substation, Asset 2c: 765 kV D/C Raipur Pooling Station-Wardha line-I Transmission Line, Asset 2d: 765 KV 240 MVAR Switchable Line Reactor of Wardha I bay at Raipur Pooling Station (Charged as a Bus Reactor), Asset2e: 765 KV 240 MVAR Switchable Line Reactor of Wardha II bay at Raipur Pooling Station (Charged as a Bus Reactor) under Integration of Pooling Stations in Chhattisgarh with central part of WR for IPP generation projects in Chhattisgarh in Western Region (IPP-C).
85	248/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	SR	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Revision of Transmission Tariff for 2004 09 tariff block, 2009 14 tariff block Truing up of Transmission tariff for 2014 19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for Asset-1 (a) 50MVAR Reactor at Narendra S/S, (b) NarendraDavanagere 400kV D/C TL and 50 MVAr Bus Reactor at Mysore, (c) LILO of Kolar-Sripreambudur 400kv S/C line along

				with 50 MVAR reactor at Kalivanthapattu, Asset-II (d) 2nd Auto Transformer at Hiriyyur Substation, Asset-III (e) 1st 315 MVA Auto transformer at kalivanthapattu SS and (f) 2nd Auto transformer at kalivanthapattu SS along with associated bays and equipments and Asset-IV: mysore-Kozhikode 400kv D/C TI along with new 400/220 kvSubsttaion with MX315 MVA ICTs and 2X50 MVAR Switchable Line Feactors at Kozhikode Substtaion and extension of Mysore Substtaion under transmission system associate with Kaiga 3&4 (2X235 MW) Project in Southern Region
86	271/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	NR	<p>Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for</p> <p>(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block</p> <p>(ii) Truing up of Transmission tariff for 2014-19 tariff block and</p> <p>(iii) Determination of Transmission tariff for 2019-24 tariff block</p> <p>For (a) 400 kV Meerut-MandolaCkt-I along with associated bays at Meerut and Mandola Substations (COD: 1.10.2003), (b) 400 kV Meerut-MandolaCkt-II along with associated bays at Meerut and Mandola Sub-stations (COD: 1.4.2003), (c) ICT-II along with associated bays at Meerut Sub-station (COD: 1.4.2003), (d) ICT-III along with associated bays at Meerut sub-station (COD: 1.7.2003), (e) ICT-I along with associated bays at Meerut Sub-station (COD: 1.8.2005), (f) 800 kV Tehri-Meerut Ckt-I along with associated bays (COD: 1.4.2006), (g) 800 kV Tehri-Meerut Ckt-II and 400 kV S/C Meerut- Muzaffarpur transmission line (COD: 1.6.2006), and (h) ICT at Muzaffarnagar along with one No. 400 kV and one No. 220 kV bay (COD: 1.2.2007) under Tehri Transmission System in Northern Region</p>
87	273/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	NR	Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset-I: 1*100MVA, 220/132kV ICT-III at Sitarganj S/s (100 MVA ICT shifted from Raebareli) under Augmentation of Transformation Capacity at Raebareli&Sitarganj 220/132kV Substations
88	251/TT/2020	POWER GRID CORPORATION	SR.	Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and

		OF INDIA LIMITED (POWERGRID)		<p>CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for Revision of Transmission Tariff for 2001 04 tariff block, 2004 09 tariff block, 2009 14 tariff block</p> <p>Truing up of Transmission tariff for 2014 19 tariff block and</p> <p>Determination of Transmission tariff for 2019 24 tariff block</p> <p>For combined elements of 315 MVA 400/220 kV Auto transformer at Hyderabad, and 50 MVAR Reactor at Cuddapah under CTP Augmentation in Southern Region</p>
89	249/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	SR	<p>Approval under regulation 86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for</p> <p>(i) Truing up of Transmission tariff for 2014-19 tariff block and</p> <p>(ii) Determination of Transmission tariff for 2019-24 tariff block</p> <p>For Transmission assets under Wardha-Hyderabad 765 kV link in Southern Region.</p>
90	274/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	NER	<p>Approval under regulation-86 of CERC (Conduct of Business) Regulations,1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for</p> <p>(i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block</p> <p>(ii) Truing up of Transmission tariff for 2014-19 tariff block and</p> <p>(iii) Determination of Transmission tariff for 2019-24 tariff block For Transmission System associated with Kathalguri Gas based Combined Cycle Project in North Eastern Region.</p>
91	269/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	ER	<p>Approval under regulation-86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for</p> <p>(i) Truing up of Transmission tariff for 2014-19 tariff block and</p> <p>(ii) Determination of Transmission tariff for 2019-24 tariff block</p> <p>For Chukka Transmission System in Eastern Region</p>

92	352/TT/2020	POWER GRID CORPORATION OF INDIA LIMITED (POWERGRID)	WR	<p>Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for</p> <p>(i) Truing up of transmission tariff for 2014-19 tariff block and</p> <p>(ii) Determination of transmission tariff for 2019-24 tariff block</p> <p>in respect of : Asset-A consisting of Asset-I: Combined Asset of 400 kV D/C Orai-Orai (UPPTCL) line and associated bays at both ends; 1000 MVA 765/400 kV ICT-I along with associated bays at Orai(GIS) Sub-station; 330 MVAR, 765 kV Bus Reactor-I along with bay at Orai Sub-station; Asset-II: 330 MVAR, 765 kV Bus Reactor-II along with bay at Orai Sub-station; Asset-IV(b): Circuit- II of 765 kV D/C Orai- Aligarh Line with associated bays including 240 MVAR Line Reactor in both Ckt at both end, Asset-V: Combined Asset of LILO of 765 kV S/C Kanpur-Jhatikara Line at Aligarh with associated bays; 330 MVAR, 765 kV Bus Reactor-I along with bay at Aligarh Sub-station; 330 MVAR switchable L/R in 765 kV S/C Kanpur-Aligarh Line at Aligarh, Asset-VI: Combined Asset of 330 MVAR, 765 kV Bus Reactor-II along with bay at Aligarh Sub-station; LILO of 765 kV S/C Agra-Meerut Line at Aligarh with associated bays, Asset-VII: Bay extension at Jhatikara end to convert line reactor of 765 kV S/C Kanpur-Jhatikara TL into switchable line reactor, Asset-IX: 765 kV D/C Jabalpur Pooling station - Orai TL along with 2x330 MVAR line reactor along with Bay Extension at 765/400 kV Jabalpur Pooling Station and 02 nos. 765 Jabalpur Line bays along with 2x330 MVAR line reactor at Orai S/s, Asset-X: LILO of one circuit of 765 kV Satna-Gwalior TL along with 765 kV Satna Line Bay at Orai Sub Station and 240 MVAR Line Reactor at Orai S/s and 765 kV Gwalior bay at Orai Sub-station; Asset-B consists of Asset-VIII: Conversion of existing line reactor at Gwalior end of Satna-Gwalior Ckt-1 TL (to be LILO at Orai) in to switchable line reactor; Asset-C consists of Asset-III: 1000 MVA, 765/400 kV ICT-II along with associated bays at Orai(GIS) Sub-station and Asset IV(a): Circuit- I of 765 kV D/C Orai- Aligarh Line with associated bays including 240 MVAR Line Reactor in both Ckt at both end under Inter-Regional System Strengthening Scheme in WR and NR (Part-B) in Northern Region and Western Region.</p>
93	469/TT/2020	POWER GRID CORPORATION OF INDIA	NR	<p>Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff)</p>

		LIMITED (POWERGRID)		<p>Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block in respect of Combined Asset consisting of: Asset-I: Combined Asset-A&B: (Asset A: 315 MVA ICT-I at Sikar 400/200 kV new Sub-station with 1 No. 220 kV Line bay and Asset-B: LILO of ckt-I of Sikar (RVPN)-Ratangarh (RVPN) 220 kV D/C line at Sikar(PG), Asset-C: LILOfCkt-II of Sikar(RVPN)-Ratangarh(RVPN) 220 kV D/C line at Sikar(PG), Asset-D: 315 MVA ICT-II at Sikar 400/200 kV New Sub-station with 1 No. 220 kV line bay, Combined Asset Eto I (Asset E: LILO of 1st circuits of 400 kV Jhakri - Abdullapur transmission line at Panchkula, Asset F: LILO of 2nd circuits of 400 kV Jhakri - Abdullapur transmission line at Panchkula, Asset-G: 400/220 kV 315 MVA ICT-I along with associated bays at Panchkula Sub-station, Asset-H: 315 MVA ICT-II along with associated bays at Panchkula Sub-station, Asset-I: 125 MVAR bus reactor along with associated bays at Panchkula Sub-station, Asset-J: 400 kV, 80 MVAR bus reactor along with associated bays at 400/220 kV Sikar Sub-station, Asset-II: Asset-A: 400 KV Agra-Sikar (D/C QUAD) Line with associated Bays at Agra ; Asset-B: 2 nos. 400 kV line bays for 400 kV D/C Agra-Sikar line including 2 nos. 50 MVAR Line Reactors under Bus Reactor operation mode at 400/220 kV Sikar Sub-station, Asset-III: One ckt of 400 kV D/C Sikar-Ratangarh line with associated bays, Asset-IV: Second ckt of 400 kV D/C Sikar-Ratangarh line with associated bays, Asset-V: 125 MVAR bus reactor at Ratangarh S/S (RRVPNL) with associated bays and Asset-VI: 400 kV D/C Sikar-Jaipur line with associated bays under System Strengthening in Northern Region for Sasan and Mundra UMPP in Northern Region.</p>

NOTE: The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.

Sd/-
Secretary